

opening of new rice mills in Uttar Pradesh during the last three years

(b) the locations of such units and

(c) the number of mills out of those which have started functioning?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) to (c) Information is being collected and will be laid on the Table of The House

[English]

Demands of Leprosy Patients

6487 SHRIMATI BASAVA RAJESWARI
SHRIG S BASAVARAJ

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether a number of leprosy patients demonstrated in front of Prime Minister's residence on 26 March 1990

(b) if so, whether any memorandum has been submitted to the Prime Minister by them

(c) the demands made by the leprosy patients and

(d) by what time Government propose to consider their demands?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) Yes, Sir

(b) Yes, Sir

(c) Their demand is that maintenance allowance Rs 300/- per capita per month as

in the case of those who were living in Delhi before 1 1 1981, may be given

(d) Matter is under scrutiny of SDM, Shahdara, Delhi

Grants to Thakur Hariprasad Institute for Mentally Handicapped Hyderabad

6488 SHRIMATI BASAVA RAJESWARI Will the Minister of WELFARE be pleased to state

(a) the norms under which grants-in-aid are sanctioned to Non-Governmental organisation as per General Financial Rules

(b) whether Government have sanctioned grants to Thakur Hariprasad Institute for Mentally Handicapped, Hyderabad,

(c) if so, under which norm the grant was sanctioned

(d) whether grants-in-aid sanctioned by Government to Non-governmental organisations is checked by Government strictly according to the norms

(e) if so, whether any reservation policy for Scheduled Castes/Scheduled Tribes has been laid down by Government for the grants and

(f) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN)

(a) Yes, Sir

(b) Yes, Sir

(c) A copy of norms being followed by the Ministry of Welfare while sanctioning grants for voluntary Organisations working for the welfare of disabled is given in the statement below